

Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-252/77].

I. Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay.

II. Administrative Reports (1974-75) and (1975-76) and Audited Account of the Central Institute of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. Fifth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1974-75.

II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.—LT—247/77 for I and II]

III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1974-75.

IV. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1975-76. [Placed in Library. See No. LT—248/77 for III and IV]

I. Reports (1974-75) and (1975-76) and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad and Related Papers

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table the following papers:—
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I. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1974-75.

II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1975-76.

III. Statement giving reasons for the delay in laying the paper mentioned at (i) to (vi), above. [Placed in Library. See No. LT—249/77 for I to III]

I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial development), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

I. Notification S.O. No. 750(E), dated the 23rd November, 1976, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1976.

II. Notification S.O. No. 59(E), dated the 31st January, 1977, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wire) Amendment Order, 1977. [Placed in Library. See No. LT—162/77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), together with an Explanatory Memorandum thereon:—